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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 181/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: M/s. Angarika Multitrading Pvt. Ltd.

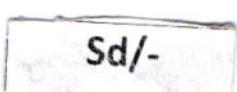
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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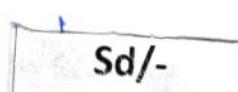
ORDER

CSP No.181/230-232/NCLT/MB/MAH/2017  
CSP No.182/230-232/NCLT/MB/MAH/2017  
CSP No.183/230-232/NCLT/MB/MAH/2017  
CSP No.184/230-232/NCLT/MB/MAH/2017  
CSP No.185/230-232/NCLT/MB/MAH/2017  
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CSP No.187/230-232/NCLT/MB/MAH/2017  
CSP No.188/230-232/NCLT/MB/MAH/2017  
CSP No.189/230-232/NCLT/MB/MAH/2017

None present. List this matter on 22.2.2018.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)